

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 208
Appeal No. 10/59/JPR/2022
Under Section 59 of
Companies Act, 2013**

In the matter of:

Anees Katrawal

...Appellant

Versus

Shree Cement Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. MANOJ KUMAR DUBEY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Rajat Kashyap, proxy counsel
For the Respondent : Sandeep Taneja, Adv.
Karan Pratap Singh, Adv.

ORDER

Heard Mr. Rajat Kashyap, proxy counsel appearing on behalf of the Appellant. Mr. Sandeep Taneja, Adv. appearing on behalf of Respondent company. There is no representation on behalf of Respondents Nos. 2 & 3. Learned counsel for the Appellant is directed to serve a copy of the today's proceedings to the Respondent Nos. 2 & 3. List the matter on 15.06.2023.



(Manoj Kumar Dubey)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 22, 2023